Foreign fund f»r various Organisations

1298. SHRI DEBENDRA NATH BARMAN: Will the Minister of HOME AFFAIRS be pleased to state;

- (a) whether the Ashoka Society, New Delhi, International Council for Research on International Economic Relations, New Delhi, and the Centre for the Study of Developing Societies, New Delhi received funds under the Foreign Contribution (Regulation) Act;
- (b) if so, the amounts received for the years 1981, 1982, 1983 and 1984, organisation-wise; and
- (c) the countries from which funds have originated and the names of the organisations which have contributed the same?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU): (a) Out of the three associations, only Centre for the Study of Developing Societies, New Delhi has reported the receipt of funds under the Foreign Contribution (Regulation) Act.

(b) and (c) Information is annexed. [Se4 Appendix CXXXVIII, Annexure No. 38].

Taking up the Issue of Arms Training to Sikh Extremists with US

- 1299. PROF. C. LAKSHMANNA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether the question of stopping arms training to Sikh extremists in the training camps in US was taken up with the United States Govern ment;
- (b) whether an_v decision has been taken by the US Government to put a ban on arms training of Sikh extremists; and
- (c) if not, what action is proposed to be taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. R. NARAYANAN): (a) Yes, Sir.

- (b) With effect from January 1985, US law has provided that a licence is required by any training camp before it can impart training to a foreign national in the use of weapons.
- (c) Government have requested the US Government to take effective action to deny extremists and terrorists the opportunity of getting training in the USA and to use that country as a base for operations against India.

"Prevention of Environmental Pollution"

1300. PROF. C. LAKSHMANNA: Will the PRIME MINISTER be pleas ed to state:

- (a) whether a comprehensive scheme has been prepared for setting up units in various parts of the country in re-cycling of industrial and agricultural wastes to prevent environmental pollution; and
- (b) if so, the targets fixed for the purpose and the allocations made for the purpose during the Seventh Five Year Plan period?

THE MINISTER O' STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI): (a) No. Sir

(b) Does not arise.

Proposal to regulate foreign contribution to voluntary agencies

1301. SHRI VALAMPURI JOHN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government have a proposal under consideration t_0 further regulate foreign contributions to voluntary agencies in India: and
- (b) whether Government have prepared a black list of voluntary agencies frittering away the foreign

contributions, if so, the names of those agencies. State-wise?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU): (a) No. Sir.

(b) No, Sir.

Book entitled 'A History of Ute Modern world from 1917 to 1980s'

1302. SHRI VALAMPURI JOHN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government's attention has been drawn to the article "Facts speak for themselves" by Shri M. V. Kamath which appeared in the Times of India, New Delhi Sunday Review of April 20, 1986;
 - (b) whether book entitled "A History of the Mothe caption 'Satellite launcher by 92; and
- (c) whether Government propose to prescribe that book in view of the slanderous passages on the Father of the Nation and the total distortion of Indian men and matters?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU): (a) Yes, Sir.

- (b) Yes, Sir.
- (c) The matter is under examination.

Aprehensions of Nuclear war due to Indo-Pak Clash

1303. SHRI K. VASUDEVA PANI CKER; Will the Minister of EXTER NAL AFFAIRS be pleased to state:

<a) whether Government's attention has been drawn to a news item which appeared in the Times of India of 5th April. 1986 under the caption 'Indo-Pak clash can lead to nuclear War'; if so, what are the details thereof; and 424 RS—3.

(b) what action Government propose to take to prevent such an eventuality?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. R. NARAYANAN): (a) and (b) Yes Sir. The non-peaceful dimension of Pakistan's nuclear programme ha₃ been a matter of concern for India. Government's policy continues to be the same as before, and Government keeps a close vigil on all developments having a bearing on the country's security.

Satellite launcher

1304. SHRI K. VASUDEVA PANICKER: Will the PRIME MINISTER be pleased to state:

- (a) whether Government attention has been drawn to a news item which appeared in the Time₃ cf India of 5th April. 1986, under the caption 'Satellite launcher by 92; and atton in India; and
 - are the details in this
- (b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCF AND TECHNOLOGY AND IN THE DEPARTMENT OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ PATIL): (a) Yes. Sir

(b) The major Indian Space Missions for the decade 1985—95 include the development of the following launch vehicles, viz., Augmented Satellite Launch Vehicle (ASLV), Polar Satellite Launch Vehicle (PSLV). and Geosynchronous Launch Vehicle (GSLV). The first ASLV developmental flight, capable of placing 150 kg class payload in low earth orbit is scheduled for launch in 1986. The second developmental flight of ASLV is scheduled for 1987, with a nominal plan for 2 operational flights in 1989 and 1990. The first PSLV developmental flight capable of placing 1000 kg class payload in sun-synchronous polar orbit of 900 k.m. j is scheduled for launch in 1989, fol-1 lowed by the second developmental